

**Export of Wheat to Nepal**

\*466. SHRI BABURAO PATEL :  
SHRI R. K. SINHA :

Will the Minister of FOOD AND AGRICULTURE be pleased to state :

(a) whether it is a fact that last year Nepal had planned to purchase wheat from India ;

(b) if so, how much ;

(c) whether it is a fact that this year Nepal does not wish to purchase our wheat because it has had bumper wheat crop in the Terai region brought under cultivation with improved variety of seed ;

(d) whether it is a fact that India has offered to buy Nepal's surplus wheat this year and if so, the quantity and value of the same ; and

(e) reasons for not obtaining improved variety of seed from Nepal for cultivating in India ?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHIB SHINDE) : (a) and (b). Last year His Majesty's Government of Nepal had asked for supply of 10,000 tonnes of wheat in order to stabilise food prices in Nepal. Letters were exchanged in that context in March, 1968 ; but later on, in May 1968, His Majesty's Government of Nepal conveyed to us that owing to very good harvest the food situation in Nepal had improved and the they were not in need of wheat. The allotment was therefore cancelled.

(c) We have no information in this matter.

(d) No, Sir.

(e) The question does not arise as Nepal purchased seed wheat from India.

**Hybrid-4 of Cotton Seeds**

\*467. SHRI R. K. AMIN :  
SHRI D. R. PARMAR :

Will the Minister of FOOD AND AGRICULTURE be pleased to state :

(a) whether it is a fact that a research expert in agriculture from Sarsa village of Kaira District in Gujarat State had discover-

ed Hybrid-4 of Cotton Seeds which would enable us to dispense with import of long-staple cotton ;

(b) if so, the details thereof ; and

(c) Government's plan to familiarise this new discovery ?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND CO-OPERATION (SHRI ANNASAHIB SHINDE) : (a) Hybrid-4 cotton has been evolved at Surat, which is a main centre under the All India Co-ordinated Research Project on Cotton. This has been the result of efforts of scientists of various disciplines working under the guidance of Shri C. T. Patel, Cotton Specialist, Gujarat State, whose native place is Sarsa village of Kaira District in Gujarat. It cannot, therefore, be said to be the discovery of one particular scientist.

Hybrid-4 has not yet been released for commercial cultivation and it is, therefore, premature to anticipate that it would enable us to dispense with the import of long-staple cotton.

(b) Hybrid-4 cotton has been evolved from two parents, viz., Gujarat-67 and an exotic *hirsutum*, Nectariless.

Hybrid-4 has the potentiality of yielding about 3950 kg. of seed cotton per hectare under normal conditions. Its ginning percentage is about 32% to 34% and it is capable of spinning upto 50's to 60's (combed).

(c) During 1968-69 an area of 150 acres in cultivators' fields has been covered in various potential districts of the State of Gujarat to study its yield and quality. Simultaneously seed production programme has also been taken up on 10 acres at agricultural research stations and 40 acres in cultivators' fields in six districts of the State. The seed produced from this area is likely to cover about 8-10 thousands acres during 1969-70. The future programme would depend on the actual progress of work.

टाटा नगर फाइव्ही वर्क्स, जमशेदपुर का बन्द होना

\* 468. श्री शिव चंडिका प्रसाद : क्या श्रम तथा पुनर्वास मन्त्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि जमशेदपुर स्थित

टाटानगर फाल्गुनी वर्ष से पिछले तीन वर्षों से बन्द पड़ा है और जिसके परिणाम स्वरूप लगभग दो हजार मजदूर बेरोजगार हो गये हैं और वे भूखे मर रहे हैं ;

(ख) क्या यह भी सच है कि मान्यता प्राप्त कामिक संघ ने मिल मालिकों के विरुद्ध मुकदमा दायर किया था और उच्चतम न्यायालय ने श्रमिकों के पक्ष में निर्णय दिया था ;

(ग) यदि हां, तो इस कारखाने को यथा-सम्भव शीघ्र खुलवाने के लिए क्या कार्यवाही करने का विचार है ; और

(घ) यदि मिल मालिक उसे फिर से खोलने के लिए सहमत न हों, तो उस स्थिति में क्या सरकार उसे सहकारी आधार पर चलाने की व्यवस्था करेगी ?

श्रम, रोजगार तथा पुनर्वास मन्त्रालय में राज्य मन्त्री (श्री भागवत झा आजाद) : (क) से (घ) : यह मामला राज्य के क्षेत्राधिकार में आता है ।

#### Assessment of Working of Delhi Milk Scheme

\*469. SHRI A. SREEDHARAN :  
SHRI K. LAKKAPPA :

Will the Minister of FOOD AND AGRICULTURE be pleased to state :

(a) whether Government has made the assessment of working of Delhi Milk Scheme during the last three years ;

(b) if so, the nature of irregularities found during the above period ; and

(c) the nature of action taken in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND CO-OPERATION (SHRI ANNASAHIB SHINDE) : (a) No, Sir.

A Team of experts headed by Dr. Kurien examined and reported on the working of the Delhi Milk Scheme on 5th September, 1964.

Recently, Shri K. Ramamurthy, Joint Secretary, Ministry of Food, Agriculture, C. D. and Co-operation made an enquiry into various complaints concerning distri-

bution of milk, and submitted his report on 30th December, 1968.

(b) A copy of Shri Ramamurthy's report is placed on the Table of the House. [*Placed in Library* See No. LT-323/69.]

(c) A statement is placed of the Table of the House. [*Place: in Library* See No. LT-323/69.]

#### All India Insurance Employees Association

\*470. SHRI S. M. BANERJEE : Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) whether it is a fact that the All India Insurance Employees Association has demanded the inclusion of certain more items in terms of Reference of the adjudication ;

(b) whether this has not been agreed to by Government ; and

(c) if so, the reasons for the same and when the adjudicator is likely to give his award ?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR, EMPLOYMENT AND REHABILITATION (SHRI BHAGWAT JHA AZAD) : (a) to (c). The All India Insurance Employees' Association in their charter of demands raised 28 issues ; after conciliation had failed, Government referred for adjudication to the National Industrial Tribunal certain demands relating to revision of scales of pay, revision of dearness allowance, grant of special pay to certain category of workmen, payment of other allowances, medical benefits and revision of the existing provident fund, pension and gratuity schemes. Some demands were not referred for adjudication as they were either included in one or other item referred for adjudication, or the Life Insurance Corporation had agreed to accede to them.

The Tribunal is likely to give its award within a year.

#### Non-Payment of Sugarcane Price by Sugar Mills

\*471. SHRI HARDAYAL  
DEVGUN :